

ITEM NO.1502

COURT NO.4

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No.1150/2019 in
 CONMT.PET.(C) No. 1921/2017 in
 C.A. No. 6950/2009

RANBIR SINGH

Petitioner(s)

VERSUS

S.K. ROY, CHAIRMAN,
 LIFE INSURANCE CORP. OF INDIA AND ANR.

Respondent(s)

(WITH APPLICATION(s) FOR PERMISSION, APPROPRIATE ORDERS/DIRECTIONS,
 CONDONATION OF DELAY IN FILING, IA No. 20619/2021 - EXEMPTION FROM
 FILING O.T., INTERVENTION/IMPLEADMENT, PERMISSION TO FILE
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

MA 1151/2019 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 76984/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
 157532/2019 - CLARIFICATION/DIRECTION, IA No. 134260/2019 -
 INTERVENTION APPLICATION)

MA 1868/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133273/2019 - INTERVENTION APPLICATION)

MA 1862/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133294/2019 - EXEMPTION FROM FILING O.T., IA No.
 133292/2019 - INTERVENTION APPLICATION)

MA 1861/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133332/2019 - EXEMPTION FROM FILING O.T., IA No.
 133330/2019 - INTERVENTION APPLICATION)

MA 1874/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133378/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1873/2019 in CONMT.PET.(C) No. 1660/2018 in C.A. No. 6950/2009
 (XIV-A)

(WITH IA No. 133397/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1940/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133499/2019 - INTERVENTION/IMPLEADMENT, IA No. 133501/2019
 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

- MA 1882/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133563/2019 - INTERVENTION APPLICATION)
- MA 1883/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133579/2019 - EXEMPTION FROM FILING O.T., IA No. 133576/2019 - INTERVENTION APPLICATION)
- MA 1876/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133592/2019 - EXEMPTION FROM FILING O.T., IA No. 133590/2019 - INTERVENTION APPLICATION)
- MA 1888/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133608/2019 - INTERVENTION APPLICATION)
- MA 1866/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133186/2019 - EXEMPTION FROM FILING O.T., IA No. 133185/2019 - INTERVENTION APPLICATION)
- MA 1860/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133156/2019 - EXEMPTION FROM FILING O.T., IA No. 133154/2019 - INTERVENTION APPLICATION)
- MA 1393/2019 in CONMT.PET.(C) No. 31-32/2018 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 109356/2019 - APPROPRIATE ORDERS/DIRECTIONS)
- MA 1875/2019 in CONMT.PET.(C) No. 1660/2018 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 132056/2019 - APPROPRIATE ORDERS/DIRECTIONS)
- MA 1765/2019 in CONMT.PET.(C) No. 1944/2017 in C.A. No. 6956/2009
(XIV-A)
(WITH IA No. 156838/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 128317/2019 - APPROPRIATE ORDERS/DIRECTIONS)
- MA 1402/2019 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No. 6953/2009 (XIV-A)
(WITH IA No. 112789/2019 - CLARIFICATION/DIRECTION, IA No. 112791/2019 - EXEMPTION FROM FILING O.T.)
- MA 1859/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 132948/2019 - EXEMPTION FROM FILING O.T., IA No. 132657/2019 - INTERVENTION APPLICATION)
- MA 1869/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009

(XIV-A)
(WITH IA No. 132928/2019 - EXEMPTION FROM FILING O.T., IA No. 132924/2019 - INTERVENTION APPLICATION)

MA 1870/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 132967/2019 - EXEMPTION FROM FILING O.T., IA No. 132965/2019 - INTERVENTION APPLICATION)

MA 1864/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133022/2019 - EXEMPTION FROM FILING O.T., IA No. 133020/2019 - INTERVENTION APPLICATION)

MA 1872/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133075/2019 - EXEMPTION FROM FILING O.T., IA No. 133071/2019 - INTERVENTION APPLICATION)

W.P.(C) No. 43/2020 (X)
(FOR ADMISSION)

MA 1867/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133135/2019 - EXEMPTION FROM FILING O.T., IA No. 133134/2019 - INTERVENTION APPLICATION)

MA 1889/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133604/2019 - INTERVENTION APPLICATION)

MA 1878/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133619/2019 - EXEMPTION FROM FILING O.T., IA No. 133618/2019 - INTERVENTION APPLICATION)

MA 1884/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133643/2019 - EXEMPTION FROM FILING O.T., IA No. 133640/2019 - INTERVENTION APPLICATION)

MA 1887/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133649/2019 - EXEMPTION FROM FILING O.T., IA No. 133646/2019 - INTERVENTION APPLICATION)

MA 1891/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133645/2019 - EXEMPTION FROM FILING O.T., IA No. 133644/2019 - INTERVENTION APPLICATION)

MA 1880/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)

(WITH IA No. 133655/2019 - INTERVENTION APPLICATION)

MA 1886/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 133658/2019 - EXEMPTION FROM FILING O.T., IA No.
133657/2019 - INTERVENTION APPLICATION)

MA 1893/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 135331/2019 - INTERVENTION APPLICATION)

MA 1894/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 135333/2019 - INTERVENTION APPLICATION)

MA 1892/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 135351/2019 - INTERVENTION APPLICATION)

MA 1895/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(WITH IA No. 135695/2019 - INTERVENTION APPLICATION)

MA 1987/2019 in CONMT.PET.(C) No. 1968-1969/2017 in C.A. No.
6953/2009 (XIV-A)
(WITH IA No. 144448/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
144450/2019 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 110/2020 (X)
(FOR ADMISSION)

MA 2085/2019 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No.
6953/2009 (XIV-A)
(WITH IA No. 154398/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
154400/2019 - EXEMPTION FROM FILING O.T., IA No. 154396/2019 -
INTERVENTION/IMPLEADMENT)

MA 2339/2019 in C.A. No. 6951/2009 (XIV-A)
(WITH IA No. 169459/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
169456/2019 - DISCHARGE OF ADVOCATE ON RECORD)

MA 557/2020 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No.
6953/2009 (XIV-A)
(WITH IA No. 9977/2020 - APPLICATION FOR PERMISSION)

MA 858/2020 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No.
6953/2009 (XIV-A)
(WITH IA No. 42653/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
122965/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 42654/2020 -
EXEMPTION FROM FILING O.T., IA No. 42650/2020 -
INTERVENTION/IMPLEADMENT)

MA 412/2021 in CONMT.PET.(C) No. 1968-1969/2017 in C.A. No.

6953/2009 (XIV-A)

(WITH IA No. 17782/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 17760/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 17789/2021 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1865/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 133057/2019 - EXEMPTION FROM FILING O.T., IA No. 133055/2019 - INTERVENTION APPLICATION)

MA 1879/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 133663/2019 - INTERVENTION APPLICATION)

MA 1881/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 133664/2019 - EXEMPTION FROM FILING O.T., IA No. 133662/2019 - INTERVENTION APPLICATION)

MA 1890/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 133669/2019 - INTERVENTION APPLICATION)

MA 1885/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 133670/2019 - EXEMPTION FROM FILING O.T., IA No. 133668/2019 - INTERVENTION APPLICATION)

MA 1877/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 133685/2019 - EXEMPTION FROM FILING O.T., IA No. 133684/2019 - INTERVENTION APPLICATION)

Date : 27-04-2022 These matters were called on for pronouncement of judgment today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Bankey Bihari Sharma, AOR

Mr. Mahesh Srivastava, Adv.
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Mr. M. Veeraragavan, Adv.
Mr. C. Raghavendren, Adv.
Mr. V. Senthil Kumar, Adv.

Mrs. Anjani Aiyagari, AOR

Mr. Ram Lal Roy, AOR

Mr. B.K. Pal, AOR

Dr. Manish Singhvi, Sr. Adv.

Mr. D.K. Devesh, AOR

Mr. Upendra Pratap Singh, Adv.

Mr. Harsh Singh Rawat, Adv.

Mr. Abhinav S. Raghuvanshi, Adv.

Mr. Suprabh Kumar Roshan, Adv.

Mr. Nishant Kumar, Adv.

Applicant-in-person

Mr. Rajiv Kumar, AOR

Mr. Krishna M. Singh, Adv.

Mr. Sanjeev Gupta, Adv.

For Respondent(s)

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Ms. Nikita Jaydevan, Adv.

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Mr. Salvador Santosh Rebello, Adv.

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Ms. Varnalee Mishra, Adv.

Mr. Nabab Singh, Adv.

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Mr. Harsh Singh Rawat, Adv.
Mr. Abhinav S. Raghuvanshi, Adv.
Mr. Suprabh Kumar Roshan, Adv.
Mr. Nishant Kumar, Adv.

- 1 Hon'ble Dr Justice Dhananjaya Y Chandrachud pronounced the judgment of the Bench comprising His Lordship, Hon'ble Mr Justice Surya Kant and Hon'ble Mr Justice Vikram Nath.
- 2 Delay condoned.
- 3 In terms of the signed reportable judgment, the Miscellaneous Applications and the writ petitions are disposed of.
- 4 In view of the disposal of the Miscellaneous Applications, the applications for intervention/impleadment are disposed of.

5 Pending application, if any, stands disposed of.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER

(Signed reportable judgment is placed on the file)